

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3435  
ANSWERED ON:15.05.2006  
DISCHARGE OF LIQUOR IN YAMUNA  
Pathak Shri Brajesh;Singh Shri Kirti Vardhan

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether some State Governments discharge huge quantity of seized liquor in river Yamuna which could pose serious threat to the environment and marine life;
- (b) if so, the details in this regard; and
- (c) the corrective steps taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) (b)&(c) According to the information furnished by Delhi Government, liquor confiscated by the office of Divisional Commissioner, Delhi used to be destroyed previously by discharging into underground sewerage system after its dilution by adding large volume of water. On an average, its quantity was about 10 cubic meter per month. It has also been reported that after further dilution in the underground sewerage system, its alcoholic character hardly posed any threat to environment and aquatic life. This practice of disposal of liquor has already been discontinued.